

IMPORTANT INSTRUCTIONS

TO THE SHORTLISTED CANDIDATES APPEARING IN THE PERSONAL INTERVIEW/VIVA- VOCE for the Post of **CLERK-CUM-PROOF READER - HIGH COURT**

Note: Only those documents will be scrutinized which the candidates have uploaded at the time of submission of the Online Application Form, as per the “Himachal Pradesh High Court Officers and Members of Staff (Recruitment, Promotion, Condition of Service, Conduct and Appeal) Rules 2015”, and **NO NEW CERTIFICATE/ DOCUMENT WILL BE ENTERTAINED.**

1. Before downloading the Interview Call Letter, from his individual Profile under ‘My Account’ at the appropriate link provided therefor, the candidate should check very carefully discrepancies, if any, and bring to the notice of the Recruitment Cell, H.P. High Court without loss of time, through e-mail i.e. arrecruitment-hc@hp.gov.in or telephonically.
2. Candidates are required to report at the venue i.e. HIGH COURT OF H.P., SHIMLA-171 001 at 12:00 PM, along with original Documents/testimonials, which were uploaded by them at the time of submission of the online application form (with one set of photocopies of Documents/testimonials duly attested by the Gazetted Officer). No candidates are allowed without the Interview Call Letter.
3. The candidates are required to paste their passport-size latest photograph duly attested by the Gazetted Officer, in the space provided on the Interview Call Letter. No candidate will be allowed to appear for Personal Interview/Viva-voce, without Interview Call Letter.
4. The candidates are also required to bring one of the authorized Photo IDs (i.e. Aadhaar Card/ Driving License, Voter ID or ID of any recognized organization etc.) with them and it must be original, valid and not expired. Photocopy & scanned copy of Photo IDs in mobile phone are not acceptable.
5. The candidate must note that their admission is strictly provisional on the basis of the declaration made by them on the application form and only those documents which were uploaded at the time of submission of the online application will be scrutinized from the original.
6. This interview call letter is subject to the condition that if any ineligibility is detected at any stage, their candidature shall be liable to be rejected.
7. Candidates are advised to check their SMSs & Email regularly, besides checking the official website of H.P. High Court, to obtaining updates with regard to the recruitment process.
8. Candidates are required to follow the COVID-19 guidelines issued by the Government from time to time.
9. No T.A. / D.A. will be paid by the High Court to appear for the Personal Interview/Viva-Voce.
10. The candidates are allowed to appear for Personal Interview/Viva-Voce, in the Batch, Date and time slot allotted to them as under.

Sr. No.	Roll No(s) of Shortlisted Candidates			Total No. of Candidates	Date & Time
1	100191	100676	101790	15	22.03.2023 02:00 PM onwards
	100295	100775	101825		
	100392	100832	101908		
	100540	100943	101916		
	100586	101067	102133		
2	102559	103591	104313	15	23.03.2023 02:00 PM onwards
	102648	103723	104318		
	102757	103771	104668		
	103065	103855	104676		
	103423	104024	105176		
3	105249	106452	107214	15	24.03.2023 02:00 PM onwards
	105301	106480	107510		
	105521	107100	107572		
	105979	107125	107852		
	106110	107130	108127		
4	109146	109543	110367	14	27.03.2023 02:00 PM onwards
	109154	109882	110459		
	109211	110048	110499		
	109350	110248	110568		
	109475	110283			
Total Shortlisted Candidates:-				59	-